

(b) The number of IAS and IPS offices who have continued on deputation beyond their normal tenure is 6 and 35 respectively.

(c) The cadre-wise number of IAS and IPS officers on deputation to the Central Government may be seen at statement 'I' and statement 'II'.

Statement-

Cadre-wise Number of IAS Officers serving on Central Deputation as on 1-11-1993

Sl. No.	State	Number of officers on Central deputation
1	Assam-Meghalaya	40
2	Andhra Pradesh	42
3	Bihar	56
4	Gujarat	38
5	Himachal Pradesh	20
6	Haryana	28
7	Jammu & Kashmir	16
8	Kerala	28
9	Karnataka	47
10	Maharashtra	64
11	Madhya Pradesh	63
12	Manipur-Tripura	28
13	Nagaland	05
14	Orissa	37
15	Punjab	23
16	Rajasthan	28
17	Sikkim	03
18	Tamil Nadu	34
19	Uttar Pradesh	81
20	Union Territories	40
21	West Bengal	41
TOTAL		762

Statement-II

State-wise Number of IPS Officers on Deputation to the Centre

Sl. No.	State	Number of officers on Central deputation
1	Andhra Pradesh	18
2	Assam-Meghalaya	25
3	Bihar	22
4	Gujarat	21
5	Haryana	16
6	Himachal Pradesh	14
7	Jammu & Kashmir	7
8	Karnataka	14
9	Kerala	11
10	Madhya Pradesh	35
11	Maharashtra	30
12	Manipur-Tripura	31
13	Nagaland	—
14	Orissa	24
15	Punjab	13
16	Rajasthan	18
17	Sikkim	5
18	Tamil Nadu	14
19	AGMU	24
20	Uttar Pradesh	45
21	West Bengal	50
TOTAL		437

Identification of Wasteland in the Country

2061. SHRI RAJENDRA PRASAD MODY:

SHRI MENTAY PADMANABHAM:

Will the PRIME MINISTER be pleased to state:

(a) what is the time frame fixed by Government to reclaim the huge '100 million hectares wasteland in the country

(b) the area of wasteland identified State-wise and the area reclaimed after the establishment of National Wasteland Development Board;

(c) whether there is a proposal to least wasteland to landless poor for the growing of trees and fuel wood; if so, the details in this regard; and

(d) the total employment opportunities created for rural youth under the programme ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH):

(a) The targets for development of wastelands are fixed on year to year basis depending upon the availability of funds under Central and State Plans. Hence Government has drawn up no time frame by which wastelands in the country will be developed.

(b) No detailed surveys have yet been conducted for the identification of waste-

lands in the country, but according to one estimate the extent of wastelands in the country is 129.57 million hectares. The statewise estimate is given in the statement, (See below).

Since the establishment of National Wastelands Development Board in 1985, afforestation/tree planting under Point No. 16 of the 20 Point Programme has been carried over an area of 11.715 million hectares and 393.47 lakh seedlings have been distributed from 1990-91 to 1992-93 for planting in private lands.

(c) No, Sir.

(d) According to one study about 70% of the total expenditure on development of wastelands, which includes offorestation and related activities, goes towards creation of employment opportunities for rural people including youth.

Statement

Estimate of Wastelands

(million

State/UT	Non-Forest Degraded Area	Forest Degraded Area	Total
Andhra Pradesh	7.682	3.734	11.416
Assam	0.935	0.795	1.730
Bihar	3.896	1.562	5.458
Gujarat	7.153	0.683	7.836
Haryana	2.404	0.074	2.478
Himachal Pradesh	1.424	0.534	1.958
Jammu & Kashmir	0.531	1.034	1.565
Karnataka	7.122	2.043	9.165
Kerala	1.053	0.226	1.279
Madhya Pradesh	12.947	7.195	20.142
Maharashtra	11.560	2.841	14.401
Manipur	0.014	1.424	1.438
Meghalaya	0.015	1.103	1.918
Nagaland	0.508	0.878	1.386
Orissa	3.157	3.227	6.384
Punjab	1.151	0.079	1.230
Rajasthan	18.001	1.933	19.934
Sikkim	0.131	0.150	0.281
Tamil Nadu	3.392	1.009	4.401
Tripura	0.108	0.865	0.973
Uttar Pradesh	6.635	1.426	8.061
West Bengal	2.177	0.359	2.536
UTs	0.089	2.715	3.604
TOTAL	93.685	35.889	129.574

hectares